HIGH COURT OF SIKKIM GANGTOK

No. 05/Confdl/HCS

Dated: 27.04.2021

NOTIFICATION

Taking notice of the prevalent situation of COVID-19 cases in the State of Sikkim and considering Order No. 14/Home/2021 dated 27.04.2021 issued by the Government of Sikkim, Hon'ble the Chief Justice has been pleased to direct that the High Court of Sikkim and all the Subordinate Courts of the State shall remain closed from 28th April 2021 to 1st May 2021 to break the chain of transmission of COVID-19 cases. Officers and staff members of the High Court of Sikkim and all the Subordinate Courts of the State shall not leave the station during the said period.

In lieu thereof, 5th to 8th July 2021 is declared as Court sitting days for the High Court of Sikkim. The cases which have already been fixed in the High Court of Sikkim between 28th April 2021 to 1st May 2021 shall stand deferred. The next date(s) will be intimated to all the concerned parties by Deputy Registrar (Judicial).

By Order

(K.W. Bhutia)
REGISTRAR GENERAL

27.04.2021

Copy for information to:

- 1. Secretary General, Supreme Court of India.
- 2. Registrar General, All High Courts.
- 3. Additional Registrar-cum-PPS to Hon'ble the Chief Justice.
- 4. Additional Registrar-cum-PPS to Hon'ble Judge.
- 5. PS to Hon'ble Judge.
- 6. Advocate General, Government of Sikkim.
- 7. Additional Advocate General, Government of Sikkim.
- 8. All District & Sessions Judges.
- 9. Legal Remembrancer-cum-Secretary, Law Department, GOS.
- 10. Member Secretary, Sikkim State Legal Services Authority.
- 11. Director, Sikkim Judicial Academy.
- 12. Additional Director, Sikkim Judicial Academy.
- 13. All Chief Judicial Magistrates-cum-Civil Judges.
- 14. All Sr. Civil Judges-cum-Judicial Magistrates.
- 15. All Civil Judges-cum-Judicial Magistrates.
- 16. President, Bar Association of Sikkim, Gangtok.
- 17. President, Namchi Bar Association, South Sikkim.
- 18. All District Magistrates.
- 19. Additional Secretary, Home Department for publication in the Government Gazette.
- 20. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
- 21. Notice Board.
- 22. Guard file and
- 23. File.

(Jyoti Kharka)

REGISTRAR